

**Title:** Requested the Government to make a statement about the steps taken regarding the Supreme Court's direction to the Government to distribute the food grains stored in FCI godowns among the poor people of the country.

SHRI SURESH KURUP (KOTTAYAM): Sir, I would like to bring to the notice of this august House the recent Supreme Court direction to the Government of India to distribute foodgrains stored in FCI godowns among the starving millions of this country. Sir, time and again, various sections of this House including Members belonging to the ruling party have demanded that foodgrains stored in FCI godowns should be distributed among the poor people of this country. But this Government is not ready to listen.

Sir, it is a shame for this House that the judiciary had to intervene and direct the Government at this stage to distribute foodgrains among the poor people. The Government has not come forward with a statement. The Government should come before this House with a statement and tell us what are they going to do regarding this direction. This Government has dismantled the PDS. Now, the people of this country are starving and dying. Now, the Supreme Court intervened. Even after one week, the Government has not made clear what steps it is going to take regarding this direction. So, I would request the Government to make a statement before this House as to what steps they are taking regarding this direction of the Supreme Court.